

in the International Labour Conference;

(b) if so, who are the delegates representing the (i) employers' group and (ii) the workers' group; and

(c) the basis on which they have been selected?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) India has sent a delegation to the 51st Session of the International Labour Conference.

(b) They are:—

Shri R. H. Mody, President—

All-India Organisation of Industrial Employers, and Director, Tata Iron & Steel Co. Ltd., Jamshedpur.—Employers' Group.

Shri Abid Ali, M.P.—Vice President, Indian National Trade Union Congress, Bombay.—Workers Group.

(c) They have been selected in accordance with Article 3, Para 5 of the Constitution of the I.L.O.

EDUCATION AS A CONCURRENT SUBJECT

928. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:

(a) the progress so far made in making "Education" a concurrent subject; and

(b) the names of the State Governments which have so far agreed to the proposal to make education a concurrent subject?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) In view of the adverse reaction of the State Governments and of the Education Commission regarding the proposal to

include higher education in the Concurrent List, the Government have decided not to pursue the matter further.

(b) Only the erstwhile State of Punjab had agreed to the proposal.

FINANCIAL ASSISTANCE FOR ACCOMMODATION IN KERALA SCHOOLS

929. SHRI B. V. ABDULLAH KOYA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have received a request from the Government of Kerala for financial assistance to meet the difficult situation of accommodation for schools in that State; and

(b) if so the steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) The Education Minister of Kerala requested for special grant or loan to improve accommodation for schools in that State.

(b) It has not been possible to accede to this request, as there is no provision in the Plan for such assistance.

OPENING OF A NEW INDIAN INSTITUTE OF TECHNOLOGY

930. SHRI B. V. ABDULLAH KOYA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are considering a proposal to open a new Indian Institute of Technology;

(b) whether Government have received any request from any State Government for the opening of such an institution; and

(c) if so, the reaction of Government in the matter?

THE MINISTER OF EDUCATION
(DR TRIGUNA SEN): (a) No, Sir.

(b) and (c) A request for establishment of an Indian Institute of Technology has been received from the Government of Kerala.

At present, there is no proposal to open any new Indian Institute of Technology anywhere in the country. According to the estimates of Manpower Requirements of the country as a whole for the next ten years, the facilities already created at the Degree and the higher levels, are sufficient to meet the demands of the country for the Fifth and Sixth Plans. In view of this, there is no proposal for any significant expansion at the Degree level during the Fourth Five-Year Plan. Moreover, establishment of an Indian Institute of Technology needs not only a heavy outlay but also considerable amount of foreign exchange which cannot be found from the present allocation of resources for Education.

CARS SMUGGLED OUT OF DELHI

931. SARDAR RAM SINGH:
SHRI UTTAM SINGH DUGAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in 'The Hindustan Times' dated 4th June, 1967, that cars are being stolen from Delhi and smuggled into Nepal;

(b) if so, whether the Government of Nepal have been approached to ensure that proper verifications are done at the checkpoints to prevent such smuggling; and

(c) what other measures have been taken in this regard?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AF-

FAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The Government of Nepal will be approached at the appropriate stage.

(c) As a result of intensive measures taken, a gang of car-lifters has been unearthed and three persons have been arrested in this connection; further, the Bihar Police have also been requested to alert their check-posts on the Indo-Nepal Border.

LOAN AGREEMENT WITH I.D.A.

932. SARDAR RAM SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a loan agreement has recently been finalised with the International Development Association to meet the import needs of the Post and Telegraph expansion plans; and

(b) if so, what are details of the agreement?

THE MINISTER OF STATE IN
THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No, Sir.

(b) Does not arise.

†बिस्तुगन गांव पर पाकिस्तान का हमला

403. श्री राम सहाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 17 मई, 1967 को 70 सशस्त्र पाकिस्तानियों ने पश्चिमी बंगाल में नदिया जिले के बिस्तुगन गांव पर हमला किया था ;

(ख) यदि हां, तो इसके फलस्वरूप धन-जन की कितनी हानि हुई ; और

†Transferred from the 6th June, 1967.